

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*236
ANSWERED ON 14.03.2016**

DEVELOPMENT OF TOURISM INFRASTRUCTURE

***236. SHRI RAMESH CHANDER KAUSHIK:
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has approved certain new tourism projects in various States of the country including Haryana during the last three years;**
- (b) if so, the details of tourism projects announced/approved during the said period for infrastructure development along with their present status and criteria for approving each of these projects, State/UT-wise;**
- (c) the funds allocated and expenditure incurred thereon during the said period, State/UT-wise, year-wise and project-wise along with the steps taken by the Government to ensure timely completion of various tourism projects in the country; and**
- (d) whether the Government has reviewed the ongoing projects especially those where the development work of tourism infrastructure is hampered due to delay in release of funds and if so, the details thereof along with the steps taken by the Government to release the pending instalments to those projects?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.*236 ANSWERED ON 14.03.2016 REGARDING DEVELOPMENT OF TOURISM INFRASTRUCTURE.

(a) to (d): Yes, Madam. The details of tourism projects approved during the last three years to various States/UT-wise including Haryana for infrastructure development along with their present status is annexed.

The projects are sanctioned subject to availability of funds, liquidation of pending utilisation certificates, submission of suitable Detailed Project Report (DPR) and adherence to the scheme guidelines.

Review/Monitoring of sanctioned projects is a continuous process. States/Union Territories are required to submit reports of the State Level Monitoring Committees to the Ministry of Tourism periodically. The Ministry of Tourism also monitors the implementation of projects through Regional Conferences, field inspections by the officers of the Ministry and periodical review meetings with the State/Union Territory officers.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO.*236 ANSWERED ON 14.03.2016
REGARDING DEVELOPMENT OF TOURISM INFRASTRUCTURE.****State-wise list of projects sanctioned during 12th Plan (2012-13,
2013-14 & 2014-15).****(Rs. in Crore)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned	Amt. Released	Status	
					Ongoing	Completed
1.	Andhra Pradesh	31	250.75	64.26	25	6
2.	Arunachal Pradesh	35	225.48	58.89	32	3
3.	Assam	3	35.68	2.55	3	0
4.	Bihar	21	197.39	51.10	18	3
5.	Chhattisgarh	3	9.90	2.38	2	1
6.	Daman & Diu	1	7.76	1.55	1	0
7.	Delhi	4	82.31	19.40	3	1
8.	Goa	3	9.29	2.26	1	2
9.	Gujarat	1	4.87	3.89	1	0
10.	Haryana	11	16.09	4.64	8	3
11.	Himachal Pradesh	12	64.01	24.39	12	0
12.	Jammu and Kashmir	42	196.11	61.36	38	4
13.	Jharkhand	3	53.86	22.42	3	0
14.	Kerala	15	112.94	33.17	13	2
15.	Karnataka	10	83.54	17.91	10	0
16.	Maharashtra	11	147.10	34.50	9	2
17.	Manipur	24	325.31	50.11	19	5
18.	Meghalaya	16	0.65	0.65	9	7
19.	Mizoram	16	96.90	13.65	10	6
20.	Madhya Pradesh	35	347.21	123.66	29	6
21.	Nagaland	32	157.59	43.02	25	7
22.	Odisha	17	130.93	25.91	12	5

23.	Puducherry	1	49.46	9.80	1	0
24.	Punjab	6	59.16	12.42	3	3
25.	Rajasthan	12	53.25	11.85	12	0
26.	Sikkim	35	227.49	51.41	28	7
27.	Tamil Nadu	2	20.42	11.16	2	0
28.	Telangana	16	81.58	42.60	12	4
29.	Uttar Pradesh	42	199.26	46.54	39	3
30.	Uttarakhand	31	230.70	72.51	29	2
31.	West Bengal	3	46.94	23.60	1	2
